

given to Starred Question No. 58 on the 4th November, 1965 and state:

(a) whether the question of selective concentration on the construction of irrigation projects to raise food production has since been considered; and

(b) if so, with what results?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) and (b). The matter is still under consideration.

**दिल्ली में केन्द्रीय सरकार स्वास्थ्य योजना
डिस्पेंसरियां**

- * 188. डा० राम मनोहर लोहिया :
श्री बागड़ी :
श्री यशपाल सिंह :
श्री विश्राम प्रसाद :
श्री उदिया :
श्री किशन पटनायक :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के अस्पतालों में, विशेषकर केन्द्रीय सरकार स्वास्थ्य योजना डिस्पेंसरियों में स्थिति दिन प्रतिदिन खराब होती जा रही है ;

(ख) क्या यह भी सच है कि उनमें डाक्टरों तथा दवाइयों की कमी अनुभव की जा रही है; और

(ग) यदि हां, तो उनकी स्थिति सुधारने के लिये सरकार क्या कदम उठा रही है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर): (क) और (ख) जी नहीं ।

(ग) गह्र प्रश्न नहीं उठता !

Collection of Gold from Villages

- *189. **Shri Narayan Reddy:**
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Lahtan Chaudhry:
Shri Bhagwat Jba Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri Indrajit Gupta:

Will the Minister of Finance be pleased to state:

(a) whether Government have finalised the scheme for recovery of subscription to gold bonds from villages;

(b) if so, the main features thereof; and

(c) when it will be implemented and the nature of the help to be taken from the State Governments?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) and (c). A number of branches of the State Bank of India and its subsidiary banks are running mobile vans to collect subscriptions particularly in semi-urban and rural areas. The State Governments provide the mobile vans and also adequate armed escort to accompany the vans on their rounds. They also give adequate publicity to the trips and advance notice of the visits for securing adequate response to the Gold Bonds Scheme.

Tax on Immovable Urban Property

- *190. **Shri Yashpal Singh:**
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 746 on the 9th December, 1965 and state the reaction of the State Governments to the proposal for imposing tax on the immovable property with details thereof?

The Minister of Planning (Shri Asoka Mehta): In discussions with the Planning Commission, the State Governments agreed to consider the proposal for raising additional resources for the 1966-67 Plan through changes in urban immovable property tax or levy of such a tax in case the State Government concerned was not levying it already. The U.P. Government has since introduced certain changes in the urban immovable property tax levied in that State and the Gujarat Government has increased the education cess on lands and buildings in urban areas. The Bihar Government has also introduced a Bill in the State Legislature for imposing a tax on non-agricultural urban land. Besides, the Mysore Government has recently placed a Bill before the State Legislature for levying a tax on urban land and the Kerala Government is actively considering the matter. Information for other States is not yet available.

Land Reforms Measures

- *191. **Shri Linga Reddy:**
Shri Jagdev Singh Siddhanti:
Shri Warrior:
Shri Indrajit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Gopal Datt Mengi:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Rameshwar Tanti:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Lahtan Chaudhry:
Shri P. C. Borooah:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 309 on the 18th November, 1965 and state:

(a) the further progress made in implementing Land Reforms measures in the States;

(b) the reasons for the delay in the matter of introduction of land reforms in the States; and

(c) the suggestions made by the Planning Commission to the States in this regard?

The Minister of Planning (Shri Asoka Mehta): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-5566/66].

Development of Hill Areas

- *192. **Shri Hem Raj:**
Shri Yashpal Singh:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 448 on the 25th November, 1965 and state:

(a) the progress since made by the Steering Committee of the Planning Commission for the development of hill areas;

(b) whether the Report has been finalised;

(c) if so, its recommendations; and

(d) whether a copy of the Report will be laid on the Table?

The Minister of Planning (Shri Asoka Mehta): (a) to (d). The Steering Committee has not yet completed the examination of the reports of the Working Groups. Two of the Working Group reports viz. those on Village and Small Industry and on Transport, have not yet been received by the Steering Committee.

राज्यों द्वारा केन्द्रीय ऋण की वापसी

- *193. **श्री प्रकाशवीर शास्त्री :**
श्री हुकम चन्द कछवाय :
श्री जगदेव सिंह सिद्धाप्ती :

क्या वित्त मंत्रों यह बताने की वृत्त करेंगे कि :

(क) क्या राज्य सरकारों ने केन्द्रीय ऋण की वापसी के सम्बन्ध में प्रारंभिक प्रारंभ नियायन मांगी है; और